

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 46 of 2002

Jabalpur, this the 20th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (J)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

1. V.K. Soni,
S/o Sri Laxmi Narain Soni
Aged 54 years,
Assistant Manager,
Postal Stores Depot,
Bhopal - 462001
2. S.P. Uikay,
Aged 59 years, Manager
Postal Stores Depot, Bhopal.
3. M.D. Netam,
S/o Sri D.B. Netam,
aged 58 years, Public Relations
Inspector, Postal Services,
Sehore.

- APPLICANTS

(By Advocate - Shri S.K. Nagpal)

VERSUS

1. Union of India,
through; the Secretary,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Principal Chief Post Master
General MP Circle, Bhopal

- RESPONDENTS

(By Advocate - Shri Om Namdeo)

ORDER (Oral)

The learned counsel seeks to withdraw this original application, which is not opposed by the learned counsel of the respondents. The prayer of the applicant to withdraw the OA is allowed. This OA is dismissed as withdrawn.

(Signature)
(R.K. Upadhyaya)
Member (A)

(Signature)
(Shanker Raju)
Member (J)

"SM"

पृष्ठांकन सं ओ/व्या..... जब्जपुर, दि.....

प्रतिलिपि लाखो लिखा

(1) सतिव, उर्द्द वाराणसी, उर्द्द वाराणसी वाराणसी जब्जपुर
(2) अमेल वाराणसी वाराणसी वाराणसी वाराणसी काउंसल
(3) परामी वाराणसी वाराणसी वाराणसी काउंसल
(4) वाराणसी, वाराणसी, वाराणसी वाराणसी वाराणसी

रुचना एवं आवश्यक कार्रवाई के द्वा

उप दिनांक 26/3/03

Sr. aagpan, 26/3/03
Om avam deo, aee

Issued
On 26.3.03
By